

**In the National Company Law Tribunal, Jaipur**

**Item No. 117**  
**CP No. (IB)-97/7/JPR/2019**

**UNDER SECTION 7 OF IBC, 2016**

**In the matter of:**

**Yaduka Financial Services Limited**

**.....Applicant/Petitioners**

**VS.**

**SNG Realestate Pvt. Ltd.**

**.....Respondent**

**Order delivered on 05.02.2020**

**Coram: SH. RAGHU NAYYAR, TECHNICAL MEMBER**

**ORDER**

Due to administrative reasons, the matter is reposted on 04.03.2020.

  
**(RAGHU NAYYAR)**  
**TECHNICAL MEMBER**